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Title: Introduction of the Competition (Amendment) Bill, 2009.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to move for leave to introduce a Bill further to amend the Competition Act, 2002.

\* Published in Gazette of India, Extraordinary, Part-II, Section-2, dated 11.12.09.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Competition Act, 2002."

The motion was adopted.

SHRI SALMAN KHURSHEED: I introduce the Bill.